

<u>भारतीय रिज़र्व बैंक</u> <u>संपदा विभाग</u>

Special Repairs and Rehabilitation of one Class III Block at Bank's Telangkhedi Road Staff Quarters, Nagpur –Minutes of the Pre-bid meeting

The pre-bid meeting for the <u>captioned tender</u> was conducted by Estate Department in the Conference Room on 21.01.2025 at 11:00 AM in presence of the following:

For Reserve Bank of India:

- 1. Shri Gyan Prakash Sharma, Manager (Technical- Civil)
- 2. Shri Abhirup Chaudhuri, AM (Technical Civil)
- 3. Shri Palash Chaurasia, AM (Estate)
- 4. Shri Saket Ashok Puttewar, JE (Technical- Civil)
- 5. Shri Dhirendra Singh Raj, Assistant (Estate)

Prospective Tenderers:

- 1. Shri Yogesh P Lokhande, M/s Yogesh P Lokhande
- 2. Shri Sunil Giradkar, M/s Giradkar Associates
- 3. Shri Abhiman Hegde, M/s Abhiman Hegde
- 4. Shri Nitesh Chandekar M/s Sunny Enterprises

Gist of the queries raised by the prospective bidders and Bank's clarification on the same is as follows.

1. Query: Whether police verification is mandatory for contractors and workers?

Clarification: Yes, police verification is mandatory for contractors and workers for entering the site. The contractors are also advised to take into consideration the present security requirements while quoting rates in MSTC portal. Also refer to **special conditions of contract, clause SC1** in the tender document and strictly adhere to the guidelines.

2. Query: Whether a supervisor must be employed at the site?

Clarification: The bidders are advised to refer to **Clause 34 of Clauses of Contract** in the tender document and adhere to the guidelines.